Grievance redressal mechanism in Mid-Day-Meal Scheme

1166. SHRI ANIL MADHAV DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the grievance redressal mechanism in every State/Union Territory for Mid-Day-Meal Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): In accordance with guidelines issued by this Ministry, the following grievance redressal mechanisms have been set up, for Mid Day Meal Scheme, by different States/UTs:

- (1) The States of Rajasthan, Tripura, Goa and Andhra Pradesh have set up Grievance Redressal Cells.
- (2) The States/UTs of Tamil Nadu, West Bengal and Andaman & Nicobar Islands have set up review committees at various levels.
- (3) The States/UTs of Haryana, Punjab, Madhya Pradesh, Uttarakhand, Mizoram, Bihar, Orissa and Chandigarh have set up telephone helplines.
- (4) The State of Chhattisgarh has established a Call Centre.
- (5) The State of Sikkim has set up complaint boxes.

Framework of Universities of Innovation

†1167. SHRI JAI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has held discussion with academicians and scholars for determining the framework of Universities of Innovation in the country;
 - (b) the details of the suggestions received by Government in this regard;
- (c) whether Government has paved way for taking required decision on the basis of these discussions/suggestions; and
 - (d) if so, by when Government would take decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes Sir. An Interaction Session was organized on 28-08-2010 at Vigyan Bhavan involving academics and scholars.

[†]Original notice of the question was received in Hindi.

- (b) Significant suggestions received during the Interaction Session are as follows:
- The new proposed universities should not lead to further fragmentation of knowledge.
 Cubicalization of knowledge should not be encouraged. These universities should not focus only on the science and technology and equal emphasis should be placed on humanities also.
 Our endeavour should be to encourage holistic and inter-disciplinary learning.
- The existing universities do not have a chance to get into a new framework because of their legacy structures and new breed of universities is required to address challenges of research and innovation.
- While the Universities for Innovation may not contribute much to the learning process, they
 would be very helpful to encourage research and innovation.
- The existing universities also should be encouraged in terms of research and innovation rather than merely focusing on new universities.
- Real autonomy should be provided to the proposed universities.
- These universities should not only focus on applied research but should also undertake pure research. Pure research component should be strongly built into the architecture of these universities.
- The Act should not impose unnecessary restrictions on the promoters. It should facilitate the
 promoters since promoters will be crucial for the success of these universities.
- These universities should become trend setters and pace setters so as to be the guiding lights to rest of the institutions.
- It is imperative to set up such universities in order to catalyze innovation.
- (c) and (d) The government has prepared a legislative proposal to set up Universities for Innovation after taking into account all the suggestions. The proposal is at inter-ministerial consultation stage.

Establishment of campuses of IIMs in States

1168. SHRIMATI RENUBALA PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: